

F.No. 01(03)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 13.03.2019

ORDER NO. 57 of 2019

Hon'ble President is pleased to modify the roster order no. 91 of 2018 for **CESTAT, Allahabad** for the period **25/03/2019 to 29/03/2019** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Sh. Anil G. Shakkarwar, Member (Technical) and Hon'ble Sh. Ajay Sharma, Member (Judicial)	From 25/03/2019 to 29/03/2019	Appeals in r/o M/s Lakshmi Kumaran and Sridharan.

Note:

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.
2. No adjournment will be granted in normal circumstances.

By order,



(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members/ P.A. to Registrar/ Dy. Registrar (Judl.)/Bar Association/O/o Chief Commissioner (AR)/ Notice Board/ Website/Guard File/Office Copy.


13/03/19.
Dy. Registrar

F.No. 01(03)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 13.03.2019

ORDER NO. 58 of 2019

Hon'ble President is pleased to partially modify the roster order no. 44 of 2019 for CESTAT, New Delhi w.e.f. **25/03/2019 to 29/03/2019** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Ms. Archana Wadhwa, Member (Judicial) and Hon'ble Sh. Bijay Kumar, Member (Technical)	From 25/03/2019 to 29/03/2019	Service Tax Division Bench Matters
Hon'ble Ms. Rachna Gupta, Member (J)	From 25/03/2019 to 29/03/2019	Single Member Matters

Note:

1. In the absence of Hon'ble Ms. Archana Wadhwa, Member (Judicial), Hon'ble Ms. Rachna Gupta, Member (Judicial) will sit in the DB. If both Hon'ble Ms. Archana Wadhwa, Member (J) and Hon'ble Ms. Rachna Gupta, Member (J) are unavailable due to leave or for any other reason Hon'ble Anil Choudhary, Member (J) will preside the DB.
2. In the absence of Hon'ble Sh. Bijay Kumar, Member (T) the matters will be heard by the other DB.
3. Matter adjourned will be notified in the website and no separate adjournment notice will be issued.

By order



(Bineesh Kumar K. S.)

Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members/ P.A. to Registrar/ Dy. Registrar (Judl.)/Bar Association/O/o Chief Commissioner (AR)/ Notice Board/ Website/Guard File/Office Copy.


13/03/19
Dy. Registrar

F.No. 01(03)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 13.03.2019

ORDER NO. 59 of 2019

Hon'ble President is pleased to modify the sitting notified vide roster order no. 55/2019 for CESTAT, Hyderabad for the period from **01.04.2019 onwards until further orders** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Mr. Justice Dilip Gupta, President, Hon'ble Ms. Sulekha Beevi, Member (Judicial) and Hon'ble Sh. P. V. Subba Rao, Member (Technical)	From 24/04/2019 to 26/04/2019	Larger Bench Matters.
Hon'ble Ms. Sulekha Beevi, Member (Judicial) and Hon'ble Sh. P. V. Subba Rao, Member (Technical)	On 23/04/2019	Customs, Excise and Service Tax Division Bench matters.
Hon'ble Sh. P. V. Subba Rao, Member (Technical)	From 01/04/2019 onwards (except from 23.4.2019 to 26.4.2019)	Single Member matters.

Note:

1. There will be no adjournment of Larger Bench matter under any circumstance.
2. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.

By order,



(Bineesh Kumar K. S.)

Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members/ P.A. to Registrar/ Dy. Registrar (Judl.)/Bar Association/O/o Commissioner (AR)/ Notice Board/ Website/Guard File/Office Copy.


13/03/19
Dy. Registrar